

ही माहिती
22/12/26

Declaration of Assets and Liabilities

Year 2025-2026

I, Vikas Kumar - 2, son/daughter/wife of Vinod Kumar Rajak
aged 26 years, belonging to Bihar Legislative Assembly
service and presently working as Office attendant

225

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 -Name	Dependant-2 -Name	Dependant t-3 Etc. Name
(i)	Cash	10,000 -		(Vinod Kumar (Munna Devi) Rajak) Father (20,000)	Mother (10,000)	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBT A/C No - (42333448464) = 80,000 - PNB A/C No - (0889001500028070) = 6,000 -	-	Post office = 2,00,000 - S.B.I = 4,00,000 -	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No - (887143048) of 8000/yearly LIC Policy No - (847656079) of 6000/yearly	-	LIC Premiums 6500/yearly	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	10gm Gold 30gm Silver	-	15gm Gold 50gm Silver	60gm Gold 150gm Silver	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

3238
12/2/26

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Vinod Kumar

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	/	/	/	/	/
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	/	/	/	/	/
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	/	/	2000 m ² RS=20,00,000 + Share in ancestral property	/	/
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	/	/	/	/	/
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	/	/
	(ii) Loans from financial institutions	/	/
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	/	/
	(b) dues to departments dealing with supply of water	/	/
	(c) dues to departments dealing with supply of electricity	/	/

विकास कुमार

	(d) dues to departments dealing with telephones	/	/
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	/	/
	(f) Other dues, if any	/	/
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	MZNPk3346C	/
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	/	/
	(iii) Sales Tax [Only in case of proprietary business]	/	/
	(iv) Property Tax	/	/

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:

Date:

Signature:

Name of Employee:

Designation:

Department: